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title: Need to release funds to Karnataka to compensate crop loss and damage due to hail storm and unseasonal rain.

SHRI R. DHRUVANARAYANA (CHAMARAJANAGAR): Madam, I want to raise an important issue regarding the delay in release of compensation to Karnataka State by the Union Government for the damage caused in the State due to hailstorm and intense rainfall in the month of April. In the month of April, Karnataka received heavy high-intensity rains and hailstorm. Due to this reason, eight districts of Karnataka State got severely and badly affected. As a result, the standing crops in 64,462 hectares of land got completely destroyed.

In this connection, Karnataka State's Revenue Minister and Agriculture Minister, 15 days back, had taken an appointment with the Union Agriculture Minister and given a memorandum. Till today, the Central Government has not sent a team to analyse the crop loss. The total loss estimated in the State is about Rs. 422.36 crore because heavy damage has been caused there.

Since the Central Team is still awaited, I would urge upon the Union Government to release compensation as well as send a Central Team to analyse the situation.

Thank you very much.

माननीय अध्यक्ष :

श्री एस.पी. मुद्दाहनुमे गोडा को श्री आर. धुवनारायण द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।

SHRI S.P. MUDDAHANUME GOWDA (TUMKUR): Madam, this is a very important subject. We all associate with him.